

DIVISION BENCH  
COURT - II

**O-228**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/26(KB)2023  
COMP.APPL/40(KB)2023, COMP.APPL/38(KB)2023,  
COMP.APPL/39(KB)2023, COMP.APPL/37(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SYNCHRONISE SCIENTIFIC GLASS WORKS PVT LTD VS MARTINA BIO GENICS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Varun Kothari, Adv. ] For Manish Kumar Jajodia Petitioning Creditor  
Mr. Ajit Kumar Choubey, Adv. ]  
Mr. Rahul Kinkar Pandey, Adv. ]  
Mr. Noorul Islam, Adv. ]  
Mr. Vinayak Chaubey, Adv. ]  
Mr. Harshit Jaiswal, Adv. ]  
Mr. Debojit Belel, Adv. ]  
  
Mr. Vikas Baisya, Advocate ] For the Respondents  
Ms. Ranjana Seal Advocate ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter on **20.06.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**